

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Priyadarshini N
For T.K. BHASKAR

Counsel for Respondents



2. Chandramouli Prabhakar
For R. Venkatavaradan

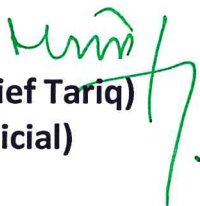
Counsel for Petitioners



ORDER

Counsel for both the parties present. Counsel on record for Petitioner prayed time for continuation of arguments. Time enlarged at request. Put up on 5/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)
Member (Judicial)



(K.Anantha Padmanabha Swamy)
Member (Judicial)

